

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4606
ANSWERED ON:23.04.2013
ADMINISTRATIVE REFORMS COMMISSION
Bhagora Shri Tarachand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to constitute Administrative Reforms Commission (ARC) to make policing more sensitive to gender issues and vulnerable sections and amend the Criminal Procedure Code and the Indian Evidence Laws to ensure the rights of the victims;
- (b) if so, the details thereof along with the response of the States in this regard; and
- (c) the time by which it is likely to be constituted?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No such proposal is under the consideration of the Government.
- (b) to (c): Do not arise.